26-5-2011

(P. 01/2011 (in OA404/2010)

Mr. C.b. Therma counsel for expelicand. Mr. Harish Maan Counsel for sespondents.

Arguments heard.

The CP Stands distrated of by a Separate order.

Amil Kumar)

(Anil Kumar)

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12. Shatten (Dusticek S, Radhord) Member (J)

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## Central Administrative Tribunal Jaipur Bench, JAIPUR CP 01/2011 In OA No.404/2010

This the 26th day of May, 2011

## Hon'ble Shri Justice K.S. Rathore, Member (Judicial) Hon'ble Shri Anil Kumar, Member (Administrative)

Dr. Manish Shrivastava S/o Shri L.K. Shrivastava aged about 35 years R/o 4/56/10, Mansarovar, Jaipur, presently working as Junior Hydrogeologist, in Central Ground Water Board, (W.R), Jaipur.

...Applicant

(By Advocate: Shri C.B.Shamra)

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## - VERSUS-

- 1. Dr. S.C.Dhiman, Chairman, Chairman Ground Water Board, Government of India, CHQ, New CGO Complex, NH-IV, Faridabad.
- 2. Shri Mano Shrivastava, Regional Director (Western Region), Central Ground Water Board, 6-A, Jhalana Institutional Area, Jaipur.
- 3. Dr.R.C.Jain, Regional Director (West Central Region), Central Ground Water Board, Swami Narayan College Building, Shah –E-Alam Toll Naka, Ahmedabad.

.....Respondents

(By Advocate: Shri Harish Maan

## ORDER (ORAL)

Upon perusal of reply filed by respondents (Contemnor) as directed by the Tribunal to consider and dispose of the representation of the applicant by passing reasoned and speaking order within a period of one month from the date of receipt of such representation. The respondents have made compliance of Tribunal's directions and cancelled the transfer order of the applicant vide order dated 18<sup>th</sup> October 2010.

- 2. Since substantial compliance has been made by the respondents in view of the Tribunal's directions passed in OA.404/2010 on  $2^{nd}$  September 2010.
- 3. The CP 01/2011 stands dismissed of and notices issued to the respondents are discharged.

4. The applicant is at liberty to file fresh OA with regard to any subsequent order passed by the respondents.  $\Lambda$ 

Anil Kuman

(Anil Kumar) Member (Administrative) (Justice K.S.Rathore) Member (Judicial)

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